

# LOK SABHA DEBATES

LOK SABHA

Wednesday, March 25, 1987/Chaitra 4,  
1909 (Saka)

The Lok Sabha met at Eleven of the  
Clock.

[MR. SPEAKER in the Chair]

## ORAL ANSWERS TO QUESTIONS

[English]

MR. SPEAKER : Shri Mullappally Ramachandran—not present. Shri Ram Pujan Patel.

SHRI SATYENDRA NARAYAN SINHA : What about my Question No. 387 ?

MR. SPEAKER : It will come on 1-4-1987.

Shri Ram Pujan Patel.

### Posts Reserved for Scheduled Castes and Scheduled Tribes

\*388. SHRI RAM PUJAN PATEL : Will the PRIME MINISTER be pleased to state :

(a) whether the quota reserved for Scheduled Castes and Scheduled Tribes in Central Government services has not been filled so far; and

(b) if so, the reasons therefor and

when and how this reservation quota will be filled ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) Reservation for SC/ST is with reference to vacancies which are filled in services/posts from time to time, and not with reference to any quota of posts. The representation of SC/ST in various groups of Central Government services with references to total number of employees, as on 1.1.85 (the last available figures) is given in the statement below.

(b) The shortfall is mainly of Scheduled Castes in Groups A and B and that of the Scheduled Tribes in various Groups, though the overall percentage of representation of Scheduled Caste has crossed the 15% mark. Some of the reasons for this shortfall, among others, are that reservation in promotion by seniority subject to fitness in all groups was introduced for the first time only in 1972 and reservation in promotion by selection in and from Group B upto lowest rung of Group A, was introduced only in 1974. Scientific and Technical Posts upto the lowest rung of Group A have been brought within the purview of reservation orders only in 1975.

Various concessions in age, travelling allowances, minimum standard of selection, relaxation in prescribed period of experience in direct recruitment, total fee exemption and separate interview of candidates belonging to these communities have been provided to SC/ST candidates. It is hoped that with these steps the representation of SC/ST in Central Government services will improve further.

## Statement

S. No.	Group	Total No. of employees	Scheduled Castes	%age	Scheduled Tribes	%age
1.	A	57,849	4,228	7.30	1,001	1.73
2.	B	69,063	6,932	10.03	1,089	1.57
3.	C	20,03,301	2,98,065	14.87	84,153	4.20
4.	D	12,39,692	2,57,931	20.80	70,668	5.70
	(Excluding Sweepers)					
Total		33,69,906	5,67,156	16.83	1,56,911	4.65

[Translation]

SHRI RAM PUJAN PATEL : Mr. Speaker, Sir, in his reply the hon. Minister has stated that reservation for scheduled castes/scheduled tribes is with reference to vacancies which are filled in services/posts from time to time, and not with reference to any quota of posts. Judging from the figures relating to Group 'A' and Group 'B' posts, it is evident that there is a substantial shortfall in the quota and that the recruitment to these posts has not been made according to the quota fixed for such posts. It has been admitted in the reply that there is shortfall in the filling up of reserved quota for scheduled castes and scheduled tribes in different groups of posts. I think, there is no reservation for them in the Higher Secondary, B.A. or M.A. examinations. But lakhs of Harijans with B.A. and M.A. degrees are unemployed. Why then are they not able to qualify the competitive examinations although they possess equal academic qualifications? It means that there is some lacuna somewhere. The youth are wandering in search of employment due to non-filling of the quota reserved for scheduled castes and scheduled tribes. It gives rise to a feeling in them that a right bestowed by the Constitution is being denied to them. I would like to know what definite steps he is going to take, after thoroughly looking into the matter, to ensure filling of reservation quota for these categories?

[English]

SHRI P. CHIDAMBARAM : Sir, I share the hon. Member's concern that representation in Group A and Group B has not yet come up to the mark of 15% that we have provided for representation for the Scheduled Castes and 7½% for representation for the Scheduled Tribes.

But, Sir, I must say that a result of a series of measures taken by successive governments between the period 1-1-1965 and 1-1-1985, there has been a significant and substantial increase in representation both in absolute numbers and in the percentage of Scheduled Castes and Scheduled Tribes in all the 4 categories.

We will continue to take the steps which I have enumerated in my answer. We are always willing to heed the advice of the hon. Members. If there are any further suggestions about the steps that we should take, we will certainly look into those suggestions and take those steps. But we are totally committed to the idea that Scheduled Castes and Scheduled Tribes representation must increase in Government, and particularly in Group A and Group B.

[Translation]

SHRI RAM PUJAN PATEL : Mr. Speaker, Sir, you can see that even in Group 'C' the quota reserved for scheduled castes and scheduled tribes has not been

filled fully although the minimum qualifications for these posts are high school and Intermediate. Today, the young boys pass B.A. and M.A. but remain unemployed. There is some lacuna somewhere in the matter of providing employment and it should be viewed seriously. I shall not say anything with regard to the reply given but I would request that the reserved quota should be filled as early as possible by making recruitment to these posts. At the same time, I would like to know what steps are being taken to fill the reserved posts in Group A and Group B through promotions from Group B and C so as to restore their confidence in the provisions of the Constitution? What steps are being taken by the Government to fill up the full quota of reservation?

[English]

**SHRI P. CHIDAMBARAM :** During the period of 20 years which I referred to from 1-1-1965 to 1-1-85, representation of Scheduled Castes in Group 'C' has increased from 8.88% to 14.87% which is only marginally short of 15%. Representation in Group 'D' has increased from 17.75% to 20.80%.

The figures are not so happy for the Scheduled Tribes. In Group 'C', it has increased from 1.14% to 4.20% and in Group 'D' from 3.39% to 5.70%.

As I said, we will continue to take the steps which have brought about some improvement.

We will take any other step which you want us to take. But we are totally committed to the idea that this representation must improve and that we must reach the norm 15% and 7½% and beyond the normal as soon as possible.

**SHRI UMAKANT MISHRA :** Majority of Scheduled Castes and Scheduled Tribes come from rural India. But, generally in Services the urban youth get more chance. I want to know from the hon. Minister whether he would make arrangement so that rural youth should get this benefit more.

**SHRI P. CHIDAMBARAM :** I think the point made by hon. Member is very

valid. The reservations which are available for Scheduled Castes and Scheduled Tribes should not be available only to urban youth but really the rural youth must come into the services. But, this is a matter which each Recruiting Department must look into. I know that the Ministry of Welfare runs a number of programmes for rural youth. I know that the Department of Education runs a number of programmes for rural youth. But, I would only say this that each Recruiting Department must issue guidelines, must ensure that the Recruiting Agencies keep in mind the need for rural youth to be represented in the Services. Also, I will see what we can do in the Department of Personnel in the matter.

[Translation]

**SHRI ARVIND NETAM :** Mr. Speaker, Sir, so far as scheduled tribes are concerned, there is shortfall in all categories of posts. There should be area integrated approach for the areas which are inhabited by the scheduled tribes. Headquarters of the Central Government are generally very far off from these areas and as such the advertisements for the posts do not reach these areas. I would like to know whether the hon. Minister would propose a mobile recruitment agency for the tribal areas?

**AN HON. MEMBER :** Such posts are being broadcast from the All India Radio daily.

[English]

**SHRI P. CHIDAMBARAM :** It is difficult to give an answer offhand, I will examine the suggestion.

#### Parity in Scales of Pay of Central Services

\*390. **SHRI GURUDAS KAMAT :** Will the Minister of FINANCE be pleased to state the proposals under consideration of Government to protect the interests of Group 'A' officers not belonging to IAS, IFS and IPS and to bring parity in the scales of pay?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN